

DISTRICT & SESSIONS COURT, PUNE.

Read : District Court Office Order bearing No.
B-16(ii)/86/2020, dated 31-07-2020.

No. B-16(ii)/86-A/2020,

Dated : 31-07-2020.

CORRIGENDUM

The Office Order under reference is modified with respect to Sr. Nos. 10 to 20 (on page No. 14 and 15) under the caption 'Civil Court Senior Division, Pune' and it be read as under :

Civil Court Senior Division, Pune

Sr. No.	Name of the Judicial Officer	Date	Assignment
10)	Shri. A. S. Tekale, 21 th Jt. Civil Judge, Senior Division, Pune.	14-08-2020 17-08-2020	(i) To be incharge of own Court. (ii) To be incharge of 16 th Jt. CJSD to 31 st Jt. CJSD, Pune.
11)	Smt. K. M. Pingle. 22 nd Jt. Civil Judge, Senior Division, Pune.	18-08-2020 19-08-2020	(i) To be incharge of own Court. (ii) To be incharge of CJSD to 15 th Jt. CJSD, Pune.
12)	Smt. M. R. Khanwe, 23 rd Jt. Civil Judge, Senior Division, Pune.	18-08-2020 19-08-2020	(i) To be incharge of own Court. (ii) To be incharge of 16 th Jt. CJSD to 31 st Jt. CJSD, Pune.
13)	Shri. P. D. Sawant, 24 th Jt. Civil Judge, Senior Division, Pune.	20-08-2020 21-08-2020	(i) To be incharge of own Court. (ii) To be incharge of CJSD to 15 th Jt. CJSD, Pune.
14)	Shri. N. A. Pathan, 26 th Jt. Civil Judge, Senior Division, Pune.	20-08-2020 21-08-2020	(i) To be incharge of own Court. (ii) To be incharge of 16 th Jt. CJSD to 31 st Jt. CJSD, Pune.

15)	Smt. S. T. Katare, Civil Judge, Senior Division, Pune.	24-08-2020 25-08-2020	(i) To be incharge of own Court. (ii) To be incharge of Jt. CJSD to 15 st Jt. CJSD, Pune.
16)	Shri. R. T. Ingle, 27 th Jt. Civil Judge, Senior Division, Pune.	24-08-2020 25-08-2020	(i) To be incharge of own Court. (ii) To be incharge of 16 th Jt. CJSD to 31 st Jt. CJSD, Pune.
17)	Shri. S. S. Ghorpade, Jt. Civil Judge, Senior Division, Pune.	27-08-2020 28-08-2020	(i) To be incharge of own Court. (ii) To be incharge of CJSD to 15 th Jt. CJSD, Pune.
18)	Shri. S. H. Salunkhe, 2 nd Jt. Civil Judge, Senior Division, Pune.	27-08-2020 28-08-2020	(i) To be incharge of own Court. (ii) To be incharge of 16 th Jt. CJSD to 31 st Jt. CJSD, Pune.
19)	Shri. S. V. Dindokar, 3 rd Jt. Civil Judge, Senior Division, Pune.	29-08-2020 31-08-2020	(i) To be incharge of own Court. (ii) To be incharge of CJSD to 15 th Jt. CJSD, Pune.
20)	Shri. R. H. Nathani, 20 th Jt. Civil Judge, Senior Division, Pune.	29-08-2020 31-08-2020	(i) To be incharge of own Court. (ii) To be incharge of 16 th Jt. CJSD to 31 st Jt. CJSD, Pune.

Rest of the order shall remain the same.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform the concerned Judicial Officers accordingly.


Pune.
Dated: 31-07-2020.

Sd/-xxx
(Neeraj P. Dhote)
Principal District & Sessions Judge,
Pune.

Forwarded with compliments to concerned Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/86-A /2020,
District & Sessions Court,
Pune.
Date: 31-07-2020.

By Order,

 31/7/2020

Registrar,
District & Sessions Court, Pune.

Copy to :

- (i) The concerned Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.